DIVISION BENCH ITEM NO.133

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

IA No. 534/2023 & IA No. 94/2024 IN CP (IB) No. 110/ALD/2022

CORAM:

1. **SHRI PRAVEEN GUPTA,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI ASHISH VERMA,**
   HON'BLE MEMBER (TECHNICAL)

Date of Order: 22nd March, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	**NAMAN INFRADEVELOPERS PVT. LTD. V/S VARUN MEDIA PVT. LTD.**
UNDER SECTION	**7 IBC (IN CIRP)**

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 24th April, 2024.

-Sd-

(Court Officer)

22nd March, 2024

Priya Agarwal
(Stenographer)